

ORISSA HIGH COURT
FILING REPORT AS ON :06/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0000206/2023	KABULI SOBHASUNDAR VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /35 /2011 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000125/2022
2	BLAPL/0000207/2023	KABULI SOBHASUNDAR VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /37 /2011 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000126/2022
3	BLAPL/0000208/2023	KABULI SOBHASUNDAR VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /27 /2011 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000124/2022
4	BLAPL/0000209/2023	RATHA BASKEY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BADAMPAHAD /29 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000023/23
5	BLAPL/0000210/2023	GADADHAR NAIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	RASOL /170 /2022 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000053/2022
6	BLAPL/0000211/2023	SITAKANTA NATH VS STATE OF ODISHA	LAXMAN BHOI VS	KHURDA MODEL /215 /2022 () //
7	BLAPL/0000212/2023	LAXMAN MAJHI VS STATE OF ODISHA	RAMAKANTA PANDA VS	KHAIRA /40 /2020 () //
8	BLAPL/0000213/2023	LABA SA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SUNDARGARH TOWN /419 /2022 () //
9	BLAPL/0000214/2023	BUNA KANHAR VS STATE OF ODISHA	S.S.RAY 2 VS	SAHID NAGAR P.S. /288 /2022 () //
10	BLAPL/0000215/2023	BIRANCHI BARIK VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	BADAGADA /61 /2021 () //
11	BLAPL/0000216/2023	TUNU @ TUNA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DARINGBADI /66 /2022 () //

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12	BLAPL/0000217/2023	BIDESI MANDAL VS STATE OF ODISHA	DUSHMANTA SAHOO VS	ADVA /50 /2021 () //
13	BLAPL/0000218/2023	CHITTARANJAN MALIK VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /219 /2022 () //
14	BLAPL/0000219/2023	HAREKRUSHNA MOHAPATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	BANKI /129 /2021 () //
15	BLAPL/0000220/2023	MAHAMMAD AMIN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DAMANJODI /65 /2020 () //
16	BLAPL/0000221/2023	DULAL KUMAR BAIN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /309 /2022 () //
17	BLAPL/0000222/2023	BISESWAR SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
18	BLAPL/0000223/2023	SOM GOPAL NASKAR VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ /0 () //
19	BLAPL/0000224/2023	SILPATARU SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /139 /2017 () //
20	BLAPL/0000225/2023	SRIDHAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /578 /2022 () //
21	BLAPL/0000226/2023	JAYAKRUSHNA TARAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /27 /2022 () //
22	BLAPL/0000227/2023	SUNIL KUMAR VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	MOHANA /67 /2021 () //
23	BLAPL/0000228/2023	MD. MUSTAQUE @ RANJU @ RANJAN NAYAK	AMLAN SHAKTI PAUL	SAHID NAGAR P.S. /438 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000229/2023	JULIA @ PRATAP KAP	UNMESH CHANDRA JENA	BADACHANA /381 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000230/2023	INDRAJIT SANDHA	BIJAYA KUMAR RAGADA	KHARIAR /271 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000231/2023	SK. SURAJ	SMRUTI RANJAN ROUT	SALIPUR /323 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000232/2023	GOBINDA @ KABAL MUNDA	SMRUTI RANJAN ROUT	MARKAT NAGAR /96 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000233/2023	MANASA @ MANASI MANDAL	NILAMBAR NAYAK	ADVA /138 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000234/2023	RADHE @ RADHESHYAM NAMDEV	BIJAYA KUMAR RAGADA	ORIENT /111 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000235/2023	JHARIA MEHER	SMRUTI RANJAN MOHAPATRA	BOUDH /327 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000236/2023	AJU DAS	ASIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000237/2023	JAKIR HOSSAIN	NIHAR RANJAN SAHOO	MATHILI /41 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000238/2023	SAHADEV GOPAL	UMAKANTA BARIK	DHARAMGARH /255 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000239/2023	DURYODHAN BHOISA	AMITAV TRIPATHY	TIKAYATPALI /43 /2022
		VS	VS	()

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35	BLAPL/0000240/2023	STATE OF ODISHA NIRANJAN @ PANIA NAYAK VS	UNMESH CHANDRA JENA VS	// BADACHANA /381 /2022 ()
36	BLAPL/0000241/2023	STATE OF ODISHA BABULI SAHOO VS	SMRUTI RANJAN ROUT VS	// GOBINDAPUR /92 /2010 ()
37	BLAPL/0000242/2023	STATE OF ODISHA SAUNA MURMU VS	PABITRA KUMAR DUTTA VS	// RAIRANGPUR TOWN /74 /2021 ()
38	BLAPL/0000243/2023	STATE OF ODISHA DEEPAK KUMAR ROUL VS	DURGA PRASAD DHAL VS	// KASHIPUR /96 /2022 ()
39	BLAPL/0000244/2023	STATE OF ODISHA SK. SUNIL VS	S.S.RAY-2 VS	// / /0 ()
40	BLAPL/0000245/2023	STATE OF ODISHA SUSANTA SETHI VS	CHANDAN SAMANTARAY VS	// SAHADEV KHUNTA /82 /2020 ()
41	BLAPL/0000246/2023	STATE OF ODISHA NIKHIL BACHAD VS	ABHAS MOHANTY VS	// MALKANGIRI /363 /2022 ()
42	BLAPL/0000247/2023	STATE OF ODISHA SRIDHAR KHILLO @ SHIDHARA KHILLA VS	ABHAS MOHANTY VS	// CHITRAKONDA /73 /2021 ()
43	BLAPL/0000248/2023	STATE OF ODISHA BABUNI @ BIRABHADRA BEHERA VS	SURYA NARAYAN MISHRA VS	// SEA BEACH /235 /2022 ()
44	BLAPL/0000249/2023	STATE OF ODISHA RANJAN BEPARI VS	ADHIRAJ MOHANTY VS	// DABUGAM /94 /2021 ()
45	BLAPL/0000250/2023	STATE OF ODISHA DAMU CHALLAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	// CHITRAKONDA /168 /2021 () //

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46	BLAPL/0000251/2023	DUKHA @ DUKHABANDHU NAIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /14 /2020 () //
47	BLAPL/0000252/2023	MUNA NAIK @ BIJU VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /439 /2022 () //
48	BLAPL/0000253/2023	DINABANDHU BEHERA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KORAPUT TOWN /25 /2020 () //
49	BLAPL/0000254/2023	BULU NAHAK @ NAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /372 /2022 () //
50	BLAPL/0000255/2023	DIBAKAR MAJHI VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	JAIPATNA /186 /2022 () //
51	BLAPL/0000256/2023	BAPUN NAIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	GHATAGAON /116 /2022 () //
52	BLAPL/0000257/2023	KUNAL MUNDA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	PANDAPADA /81 /2022 () //
53	BLAPL/0000258/2023	SAROJ PANI VS STATE OF ODISHA	SUBHALAXMI MOHANTY VS	PIPLI /543 /2022 () //
54	BLAPL/0000259/2023	JANARDANA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /827 /2022 () //
55	BLAPL/0000260/2023	BISHNU BISWAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /169 /2022 () //
56	BLAPL/0000261/2023	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	MAHILA P.S.(BBSR) /179 /2022 () //
57	BLAPL/0000262/2023	DEEPAK KUMAR JENA	PARTHA SARATHI DAS	KEONJHAR SADAR /536 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000263/2023	RAKESH GIRI	JAYDEEP PAL	BALASORE SADAR /304 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000264/2023	BAPI @ MANORANJAN PANI	DIBYAJYOTI SAHOO	SABARANG /171 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000265/2023	TIKI SAHU	DEBA KUMAR RATH	BHARATPUR PS /504 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	CMAPL/0000008/2023	DEITY SRI RADHAKANTA MAHAPRABHU	ADV.	//
		VS	VS	()
		RADHAKRUSHNA SAHU		//
62	CMAPL/0000009/2023	PABITRA MOHAN PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
63	CMAPL/0000010/2023	SARAT CHANDRA PARIDA	ADV.	//
		VS	VS	()
		O.F.D.C. LTD.		//
64	CMAPL/0000011/2023	SARAT CHANDRA PARIDA	ADV.	//
		VS	VS	()
		O.F.D.C. LTD.		//
65	CMP/0000018/2023	BUDHI @ BUDHADEV MAHARANA	ABINASH ROUTRAY	//
		VS	VS	CIVIL JUDGE (SD),KHURDA(Khordha)
		BHIKARI MOHARANA		CS/0000011/2020
66	CMP/0000019/2023	NARAYAN MALLICK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	CIVIL JUDGE (JD),2ND COURT,CUTTACK(Cuttack)
		ANANTA CHARAN DAS		EC/0000073/2019
67	CMP/0000020/2023	AKSHAYA KUMAR PANDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	CIVIL JUDGE (SD),NIMAPARA(Puri)
		GAURIBALA PANDA		Intest/0000001/2016
68	CMP/0000021/2023	DN HOMES PVT. LTD., BBSR	AMIT PATNAIK	//
		VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha)

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69	CMP/000022/2023	BAIKUNTHA KHELALUR SANKAR PRADHAN VS SURESH PARIDA	HRUDANANDA MOHAPATRA VS	CS/0001316/2013 // CIVIL JUDGE (SD),PURI(Puri)
70	CMP/000023/2023	MAMATA SAMANTARAY VS SARASWATI PATRA	BIBEKANANDA BHUYAN VS	CS/0000059/2020 // 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha)
71	CMP/000024/2023	BISHNUPADA PATRA VS RABINDRA NATH GIRI	PRANAB KUMAR DAS VS	CMA/0000069/2021 // CIVIL JUDGE (JD),JALESWAR(Baleshwar)
72	CMP/000025/2023	MARSHEL XAXA VS ANITA DEVI SAHU	BISWAJIT NAYAK VS	ELECT. MISC CASE/000011/2022 // CIVIL JUDGE(SR.DIVN.),RAJGANGPUR(Sundargarh)
73	CONTC/000065/2023	JUBARAJ BARIK VS NARAYAN DANSANA, EXECUTIVE OFFICER, BARGARH MUNICIPALITY, BARGARH	BISWAJIT PARIDA VS	CS/0000083/2021 // ()
74	CONTC/000066/2023	SYED DILSAD ALI VS PURUSOTTAM DAS, TAHASILDAR, DERABIS	ADV. VS	// // ()
75	CONTC/000067/2023	TRAILOKYANATH PARIDA VS BISHAL KUMAR DEV, I.A.S.	RANJIT MOHANTY VS	// // ()
76	CONTC/000068/2023	PRAKASH CHANDRA KARAN VS SANDIP Sampad Madkar, I.P.S.	ADV. VS	// // ()
77	CONTC/000069/2023	PYARI MOHAN NAIK VS SHALINI PANDIT, I.A.S.	SIDDHARTHA SAMAL VS	// // ()
78	CONTC/000070/2023	OM PRAKASH PATEL VS SHALINI PANDIT, I.A.S.	SIDDHARTHA SAMAL VS	// // ()
79	CONTC/000071/2023	KESHAB CHANDRA BHUYAN VS CHAKRAVARTI SINGH RATHORE, I.A.S.	ADV VS	// // ()

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80	CONTC/0000072/2023	UTTAM KUMAR GIRI VS ANUJ GULATI, MANAGING DIRECTOR, CEO, RELIGARE HEALTH INSURANCE COMPANY LTD.	ADV VS	// 0 //
81	CONTC/0000073/2023	ASITA KUMAR NAYAK VS RUP NARAYAN SUNKAR, GENERAL MANAGER, EAST COAST RAILWAY, BBSR	ALOK KUMAR PANDA VS	// 0 //
82	CONTC/0000074/2023	UMA BEHERA VS PRADEEP KUMAR PUJARI, IN CHARGE SUB TREASURY OFFICER, KORAPUT	NEELAKANTHA PANDA VS	// 0 //
83	CONTC/0000075/2023	RABINARAYAN BEHERA VS BIBHUTI BHUSAN NANDA	ADV. VS	// 0 //
84	CONTC/0000076/2023	PRASANTA KUMAR MALLICK VS DEORANJAN KUMAR SINGH, I.A.S.	ADV VS	// 0 //
85	CONTC/0000077/2023	DHIRENDRA KUMAR SETHI VS COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	ADV. VS	// 0 //
86	CONTC/0000078/2023	DHIRENDRA TRIPATHY VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
87	CONTC/0000079/2023	RANJAN KUMAR BEURA VS SUSIL KUMAR SAMAL	DATYANANDA MOHAPATRA VS	// 0 //
88	CONTC/0000080/2023	RAMESH CHANDRA SWAIN VS K. SUDARSHAN CHAKRAVARTY	ADV. VS	// 0 //
89	CONTC/0000081/2023	ROHIT BEHERA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
90	CONTC/0000082/2023	JANMAJAYA MUDULI VS BIBHUTI BHUSAN NAYAK, I.A.S.	ABHISEK MOHANTY VS	// 0 //
91	CONTC/0000083/2023	MADHUSUDAN MISHRA	SOMALEEN PATTANAİK	//

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		VS	VS	()
92	CONTC/000084/2023	COLLECTOR CUM CHIEF EXECUTIVE OFFICER, SUBARNAPUR RASHMI RANJAN SATAPATHY	SUBHAGYA SWAIN	//
		VS	VS	()
93	CONTC/000085/2023	PRASANNA KUMAR SAMANTRAY, OAS A(JB) DILLIP KUMAR BEHERA	ADV	//
		VS	VS	()
94	CONTC/000086/2023	SUNIL BANSHAL, I.P.S. PRATIMA BHOI	GYANA RANJAN SETHI	//
		VS	VS	()
95	CONTC/000087/2023	ASWATHY S, I.A.S. RADHAKANTA DHAL	GYANA RANJAN SETHI	//
		VS	VS	()
96	CONTC/000088/2023	KRUSHNA CHANDRA NAYAK, DISTRICT EDU.OFFICER, CUTTACK BIJAY KUMAR JENA	ADV	//
		VS	VS	()
97	CONTC/000089/2023	DR. PURNA CHANDRA SAHOO, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, SAMBALPUR RASMITA NAYAK	ADV	//
		VS	VS	()
98	CONTC/000090/2023	SAMARTH BERMA, I.A.S. RAMESH KUMAR PATI	SUNIL KUMAR PANDA	//
		VS	VS	()
99	CONTC/000091/2023	COLLECTOR, BARGARH JAGAMOHAN SAHOO	ADV	//
		VS	VS	()
100	CONTC/000092/2023	ANU GARG, I.A.S. BIJAYA KUMAR SAHOO	ADV	//
		VS	VS	()
101	CRLA/000027/2023	ANU GARG, I.A.S. SK. MAMUD @ MABUD @ MABOOD	AMULYA RATNA PANDA	SAHADEV KHUNTA /364 /2021
		VS	VS	()
		STATE OF ODISHA		//
102	CRLA/000028/2023	BASANTA KUMAR SETHY	RAMANI KANTA PATTANAIAK	PARADEEP LOCK /182 /2018
		VS	VS	()

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103	CRLA/000029/2023	STATE OF ODISHA BHAJA @ BHAJAMAN BHOI VS	SUBODH KUMAR MOHANTY VS	// DASPALLA /267 /2022 ()
104	CRLMA/000005/2023	STATE OF ODISHA DULABHA SISA VS	ADV. VS	// MATHILI /98 /2020 ()
105	CRLMC/000088/2023	STATE OF ODISHA RAMESH CHANDRA BISOI VS	S.S.RAY 2 VS	// ASKA /44 /2012 ()
106	CRLMC/000089/2023	STATE OF ODISHA DHANURJAYA DARLI VS	SANGRAM KESHARI ROUT VS	// MACHHKUND /78 /2022 ()
107	CRLMC/000090/2023	STATE OF ODISHA SAMARA DARLI VS	SANGRAM KESHARI ROUT VS	// MACHHKUND /78 /2022 ()
108	CRLMC/000091/2023	STATE OF ODISHA SRIHARI SINGH VS DEBADATTA MUDULI	SK. ZAFARULLA VS	// //0 ()
109	CRLMC/000092/2023	PRASANTA@PRASANTA KUMAR SAHU VS	ARIJEET MISHRA VS	// KARANJIA /333 /2022 ()
110	CRLMC/000093/2023	STATE OF ODISHA JONRASH@JONRESH TURUK VS	ARIJEET MISHRA VS	// BOIPARIGUDA /22 /2020 ()
111	CRLMC/000094/2023	STATE OF ODISHA PAPU @ BISHNUPADA SETHI VS	JAYANTA KUMAR MAJHI VS	// RUPSA /91 /2021 ()
112	CRLMC/000095/2023	STATE OF ODISHA AMARESH KUMAR JAYASWAL VS	GOKULANANDA MOHAPATRA VS	// BALASORE VIGILANCE /32 /1996 ()
113	CRLMC/000096/2023	STATE OF ODISHA(VIG.) NIRANJAN MALLICK VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// MAHANGA /153 /2022 () //

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114	CRLMC/000097/2023	FELU@AJAYA BEHERA VS STATE OF ODISHA	MANAS CHAND VS	NIRAKARPUR /284 /2022 () //
115	CRLMC/000098/2023	ALOK SUBUDHI VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BANAPUR P.S. /52 /2016 () //
116	CRLMC/000099/2023	NAGENDRA KUMAR SETHY VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	CDA-II /37 /2022 () //
117	CRLMC/000100/2023	BABUL BEHERA @ BABLU BEHERA VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	LINGARAJ P.S. /245 /2022 () //
118	CRLMC/000101/2023	DR. SHARON NAYAK@SHARON ENOSH STEWARD VS STATE OF ODISHA(VIG.)	ABHISHEK DASH VS	CUTTACK VIGILANCE /34 /2022 () //
119	CRLMC/000102/2023	BISWANATH DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	NILGIRI /227 /2022 () //
120	CRLMC/000103/2023	BAPI@MAHIMASAKTI PRASADA PARIDA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /135 /2018 () //
121	CRLMC/000104/2023	SUSANTA BEHERA @ SUKA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	CHOUDWAR /180 /2021 () //
122	CRLMC/000105/2023	SALAMAN@SALMAN CHINNNAPA VS STATE OF ODISHA	MIHIR SAHOO VS	BOIPARIGUDA /134 /2022 () //
123	CRLMC/000106/2023	RAKA@RAKESH KUMAR MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /135 /2018 () //
124	CRLMC/000107/2023	DHANIRAM NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /89 /2022 () //
125	CRLMC/000108/2023	KANHU CHARAN SINGH	TUKUNA KUMAR MISHRA	BAMUNIGAM /16 /2016

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		VS	VS	()
126	CRLMC/0000109/2023	STATE OF ODISHA CHITARANJAN SETHY	A. K. SAHOO	// DELANGA /222 /2017
		VS	VS	()
127	CRLMC/0000110/2023	STATE OF ODISHA AMRIT DAS	AKSHAYA KUMAR SAHOO	// / /0
		VS	VS	()
128	CRLMC/0000111/2023	STATE OF ODISHA HULLASH SAHOO	BIBEKANANDA BHUYAN	// / /0
		VS	VS	()
129	CRLMC/0000112/2023	NITYANANDA PRADHAN GIRIJA SANKAR MISHRA	LINGARAJ SARANGI	// / /0
		VS	VS	()
130	CRLMC/0000113/2023	REETANJALI NAYAK SANATAN BARIK	B.N.MAHAPATRA	// KHANDAPARA /138 /2015
		VS	VS	()
131	CRLMP/0000030/2023	STATE OF ODISHA D.ANJALI @ DUNA ANJALI	JYOTIRMAYA SAHOO	// CHAMAKHANDI /238 /2022
		VS	VS	()
132	CRLMP/0000031/2023	STATE OF ODISHA SIBA PRASAD JENA	ANUP KUMAR MOHAPATRA	// / /0
		VS	VS	()
133	CRLMP/0000032/2023	STATE OF ODISHA BRAJA SEKHAR DASH	KSHIROD KUMAR ROUT	// / /0
		VS	VS	()
134	CRLMP/0000033/2023	STATE OF ODISHA SHIRSA SAMPAD SWAIN	PANCHANAN PANIGRAHI	// / /0
		VS	VS	()
135	CRLMP/0000034/2023	STATE OF ODISHA PREETI BAI	NITYANANDA BEHURIA	// TALCHER TOWN /140 /2022
		VS	VS	()
136	CRLMP/0000035/2023	STATE OF ODISHA SK.USMAN	PRAVASH CHANDRA JENA	// / /0
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/000036/2023	STATE OF ODISHA BRAJAMOHAN DAS VS	LALITENDU BHUYAN VS	// NANDIPADA /247 /2022 ()
138	CRLMP/000037/2023	STATE OF ODISHA LAXMIPRIYA PANDA VS	DEBA KUMAR RATH VS	// CHANDRASEKHARPUR /418 /2022 ()
139	CRLREV/000009/2023	STATE OF ODISHA JUGAL KISHORE DALEI @ JUGAL DALEI VS	JYOTIRMAYA SAHOO VS	// / /0 ()
140	CRLREV/000010/2023	STATE OF ODISHA SUBRAT KHAMARI VS	BHABANI SHANKAR DASPARIDA VS	// BINIKA /54 /2022 ()
141	CRLREV/000011/2023	STATE OF ODISHA ARUP SIKDAR VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI /124 /2012 ()
142	CVA/000001/2023	STATE OF ODISHA BRAJA KISHORE SUMANTA PATNAIK VS	GOURI MOHAN RATH VS	// // ()
143	ITA/000003/2023	STATE OF ODISHA PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS	RIDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// // ()
144	ITA/000004/2023	M/S. SHARK MINES AND MINERALS PVT. LTD. ASST. COMMNR. OF INCOME TAX-2(1), CUTTACK VS	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.) VS	// // ()
145	ITA/000005/2023	THE ORISSA SMALL INDUSTRIES CO. LTD., CTC DY. COMMNR. OF INCOME TAX-1, BBSR VS	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.) VS	// // ()
146	MACA/000015/2023	M/S. KALINGA FERRO ISPAT PVT. LTD. D.M., M/S. THE ORIENTAL INSURANCE COMPANY LTD. VS	ANANTOSH KUMAR MOHANTY VS	// // ()
147	MATA/000005/2023	KALPANA SAHOO PRATYUSH RANJAN SATPATHY VS	TUSAR KUMAR MISHRA VS	// // ()
		YASASWINI PADHY		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	RVWPET/000004/2023	JAYAPRAKASH GOPE VS STATE OF ODISHA	TUSHAR KUMAR MISHRA VS	// 0 //
149	TRP(C)/000006/2023	SWAGATIKA MAJHI VS NILAMBAR BARIK	BIRENDRA KUMAR PARDHI VS	// 0 //
150	TRP(C)/000007/2023	SHIBANGI CHOUDHURY VS SOUBHAGYA NAYAK	BIBHUTI RANJAN MOHANTY VS	// 0 //
151	TRP(C)/000008/2023	SUMITRA PATHY VS SATYA NARAYAN SADANGI	DEBASIS PANIGRAHI VS	// 0 //
152	TRP(C)/000009/2023	SMITA SAHU VS NARENDRA SAHOO	BJRUNDABAN ROUT VS	// 0 //
153	TRPCRL/000002/2023	SMITA SAHU VS NARENDRA SAHOO	BRUNDABAN ROUT VS	//0 0 //
154	TRPCRL/000003/2023	PRASHANTA KUMAR DASH VS STATE OF ODISHA	RAJJEET ROY VS	//0 0 //
155	WP(C)/0000359/2023	RUDRA NARAYAN MISHRA VS UNION OF INDIA	DILLIP KUMAR SAHOO VS	// 0 //
156	WP(C)/0000360/2023	KOLLA SREENIVASULU VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
157	WP(C)/0000361/2023	RAMACHANDRA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
158	WP(C)/0000362/2023	SK.ABDUL KALAM VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
159	WP(C)/0000363/2023	TAPAN KUMAR NAYAK	SITANSU MOHAN SINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0000364/2023	STATE OF ODISHA PABITRA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
161	WP(C)/0000365/2023	STATE OF ODISHA MINAKSHI PUHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
162	WP(C)/0000366/2023	STATE OF ODISHA MANAS RANJAN MOHAPATRA	SITANSU MOHAN SINGH	//
		VS	VS	0
163	WP(C)/0000367/2023	STATE OF ODISHA BIJAYA KUMAR NAYAK	TATHAGATA SAHOO	//
		VS	VS	0
164	WP(C)/0000368/2023	STATE OF ODISHA DASARATHI SINGH	SITANSU MOHAN SINGH	//
		VS	VS	0
165	WP(C)/0000369/2023	STATE OF ODISHA SNEHAS KUMAR MOHANTY	TATHAGATA SAHOO	//
		VS	VS	0
166	WP(C)/0000370/2023	STATE OF ODISHA ANIL KUMAR PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
167	WP(C)/0000371/2023	STATE OF ODISHA BISHNU CHARAN BARIK	TATHAGATA SAHOO	//
		VS	VS	0
168	WP(C)/0000372/2023	STATE OF ODISHA ANIL KUMAR PRADHAN	SITANSU MOHAN SINGH	//
		VS	VS	0
169	WP(C)/0000373/2023	STATE OF ODISHA GOURANGA CHARAN JENA	TATHAGATA SAHOO	//
		VS	VS	0
170	WP(C)/0000374/2023	STATE OF ODISHA MAHENDRA KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0000375/2023	STATE OF ODISHA SUSIL KUMAR MOHANTY VS	SITANSU MOHAN SINGH VS	// // 0
172	WP(C)/0000376/2023	STATE OF ODISHA LUCKY COLLEGE OF PHARMACEUTICAL SCIENCES, VS	JBSRI KESHARI KHUNTIA VS	// // 0
173	WP(C)/0000377/2023	STATE OF ODISHA SK.TAHIR VS	SITANSU MOHAN SINGH VS	// // 0
174	WP(C)/0000378/2023	STATE OF ODISHA ANIL KUMAR PRADHAN VS	SITANSU MOHAN SINGH VS	// // 0
175	WP(C)/0000379/2023	STATE OF ODISHA MEERA AGARWAL VS	SASWAT KUMAR ACHARYA VS	// // 0
176	WP(C)/0000380/2023	CANARA BANK, REGIONAL OFFICE, SAMBALPUR RASHMITA BEHERA VS	SITANSU MOHAN SINGH VS	// // 0
177	WP(C)/0000381/2023	STATE OF ODISHA ORISSA COLLEGE OF PHARMACEUTICAL SCIENCES, VS	JBSRI KESHARI KHUNTIA VS	// // 0
178	WP(C)/0000382/2023	STATE OF ODISHA BISHNU KUMAR NANDA VS	SITANSU MOHAN SINGH VS	// // 0
179	WP(C)/0000383/2023	STATE OF ODISHA SHARAT KUMAR JENA VS	SHASHI BHUSAN JENA VS	// // 0
180	WP(C)/0000384/2023	STATE OF ODISHA DR. PRAMOD KUMAR PAL VS	KAILASH CHANDRA KANUNGO VS	// // 0
181	WP(C)/0000385/2023	THE ADDL. CHIEF SECY., DEPT. OF H AND FW, GOVT. OF ODISHA BANSIDHAR DALAI VS	JYOTIRMAY GUPTA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0000386/2023	PURNA CHANDRA KANSA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
183	WP(C)/0000387/2023	SURYA NARAYAN MOHANTY VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
184	WP(C)/0000388/2023	NANDKISHOR AGRAWAL VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
185	WP(C)/0000389/2023	SADASHIBA MALIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
186	WP(C)/0000390/2023	BAIKUNTHA SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
187	WP(C)/0000391/2023	MAMATA MOHARANA VS AUTHORIZED OFFICER, PNB, CUTTACK	SANDEEP KUMAR MISHRA VS	// 0 //
188	WP(C)/0000392/2023	LOKANATH JENA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
189	WP(C)/0000393/2023	JAGADISH PATNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
190	WP(C)/0000394/2023	SASMITA DAS VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
191	WP(C)/0000395/2023	SNEHALATA SARANGI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	// 0 //
192	WP(C)/0000396/2023	SAROJALAXMI DASH VS THE SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT.	BAMADEV BARAL VS	// 0 //
193	WP(C)/0000397/2023	M/S METRO SPARE PART (INDIA) PVT. LTD., BBSR	BHABANI PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE JOINT COMMNR. OF CT AND GST, BBSR I		//
194	WP(C)/0000398/2023	D.VENKATA SATYA RAO	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0000399/2023	RAMESH CHANDRA SAHOO	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0000400/2023	BABAJI CHARAN MISHRA	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0000401/2023	BIPRA CHARAN PATRA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0000402/2023	CHANDRABALI BANUA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0000403/2023	SAKUNTALA SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0000404/2023	M/S ANAND JEWEL HOUSE, GANJAM	SARADA PRASANNA SARANGI	//
		VS	VS	0
		INCOME TAX OFFICER, CUTTACK		//
201	WP(C)/0000405/2023	SAKUNTALA SAHOO	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0000406/2023	BASANTI RAY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0000407/2023	NARAYAN MISHRA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0000408/2023	PRASANTA KUMAR BEZ	SUKANTA KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0000409/2023	STATE OF ODISHA ASUTOSH MOHANTY VS	RABI NARAYAN BEHERA VS	// // 0
206	WP(C)/0000410/2023	STATE OF ODISHA PRATIMA PATTNAIK VS	RABI NARAYAN BEHERA VS	// // 0
207	WP(C)/0000411/2023	STATE OF ODISHA RANJIT RANJAN ROUL VS	RABI NARAYAN BEHERA VS	// // 0
208	WP(C)/0000412/2023	STATE OF ODISHA TUNRAMA PRADHAN VS	RABI NARAYAN BEHERA VS	// // 0
209	WP(C)/0000413/2023	STATE OF ODISHA JAY JAGABANDHU PATRA VS	RABI NARAYAN BEHERA VS	// // 0
210	WP(C)/0000414/2023	STATE OF ODISHA KANDULA LALITA DEVI VS	RABI NARAYAN BEHERA VS	// // 0
211	WP(C)/0000415/2023	STATE OF ODISHA HARISHCHANDRA PRADHAN VS	AJIT CHANDRA MOHAPATRA VS	// // 0
212	WP(C)/0000416/2023	STATE OF ODISHA MADI ORAM VS	RAKESH NAYAK VS	// // 0
213	WP(C)/0000417/2023	COLLECTOR AND D.M, SUNDARGARH CHITARANJAN PRADHAN VS	AJIT CHANDRA MOHAPATRA VS	// // 0
214	WP(C)/0000418/2023	STATE OF ODISHA MARASA ORAM VS	RAKESH NAYAK VS	// // 0
215	WP(C)/0000419/2023	COLLECTOR AND D.M.SUNDARGARH PREMSAGAR ORAM VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0000420/2023	M/S KALPANA BARAL, KHURDA VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, PURI	KAJAL SAHOO VS KAJAL SAHOO	// 0 //
217	WP(C)/0000421/2023	M/S SABITA ENTERPRISES, KORAPUT VS JOINT COMMISSIONER OF GST (APPEAL), TERRITORIAL RANGE, BOLANGIR	KAJAL SAHOO VS KIRTAN DANG	// 0 //
218	WP(C)/0000422/2023	CHITRABATI MEHER VS STATE OF ODISHA	KIRTAN DANG VS KIRTAN DANG	// 0 //
219	WP(C)/0000423/2023	INDUMATI MEHER VS STATE OF ODISHA	KIRTAN DANG VS NIHAL RATH	// 0 //
220	WP(C)/0000424/2023	RINKOJINI SWAIN VS STATE OF ODISHA	NIHAL RATH VS KIRTAN DANG	// 0 //
221	WP(C)/0000425/2023	URBASI MEHER VS STATE OF ODISHA	KIRTAN DANG VS KIRTAN DANG	// 0 //
222	WP(C)/0000426/2023	MALATI MEHER VS STATE OF ODISHA	KIRTAN DANG VS KIRTAN DANG	// 0 //
223	WP(C)/0000427/2023	SHRIYA MEHER VS WATER RESOURCES	KIRTAN DANG VS ASHOK KUMAR DAS	// 0 //
224	WP(C)/0000428/2023	G. BODIGA RAO VS STATE OF ODISHA	ASHOK KUMAR DAS VS KIRTAN DANG	// 0 //
225	WP(C)/0000429/2023	CHAMPABATI MEHER VS STATE OF ODISHA	KIRTAN DANG VS NIRANJAN NAYAK	// 0 //
226	WP(C)/0000430/2023	RUDRA NARAYAN MANDAL VS STATE OF ORISSA	NIRANJAN NAYAK VS KIRTAN DANG	// 0 //
227	WP(C)/0000431/2023	ARUNA RANA	KIRTAN DANG	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0000432/2023	STATE OF ODISHA BISHNU CHARAN ACHARYA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
229	WP(C)/0000433/2023	STATE OF ODISHA R.K.BIPLAB KISHORE KAP	PRAMOD KUMAR ROUT	//
		VS	VS	0
230	WP(C)/0000434/2023	STATE OF ODISHA KAILASH CHANDRA GARNAYAK	PRANAB KUMAR GHOSE	//
		VS	VS	0
231	WP(C)/0000435/2023	STATE OF ODISHA RAKESH KUMAR BAG	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
232	WP(C)/0000436/2023	STATE OF ODISHA GOREKHANATH SINGH	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
233	WP(C)/0000437/2023	STATE OF ODISHA PINKEY KUMARI	BUDHADEV ROURAY	//
		VS	VS	0
234	WP(C)/0000438/2023	STATE OF ODISHA BUDDHADEV SAMAL	HIMANSU SEKHAR DEO	//
		VS	VS	0
235	WP(C)/0000439/2023	CEO, TPCODL, ODISHA LAXMIDHAR SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
236	WP(C)/0000440/2023	R.T.O., CUTTACK PRASANTA KUMAR PRADHAN	JAYANTA KUMAR MAJHI	//
		VS	VS	0
237	WP(C)/0000441/2023	STATE OF ODISHA SUMITRA @ SUMAN JAIN	AMIT PRASAD BOSE	//
		VS	VS	0
238	WP(C)/0000442/2023	SANTOSH KUMAR AGRAWAL UNION OF INDIA	SANJIB SWAIN, SR. PANEL COUNSEL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0000443/2023	CH. MAHESWAR RAO PRASANTA KUMAR ROUSTRAY VS STATE OF ODISHA	DINABANDHU NAYAK VS	// // 0 //
240	WP(C)/0000444/2023	ASHISH KUMAR BARIK VS PRANGYA RATH	RAKESH KUMAR DAS VS	// 0 //
241	WP(C)/0000445/2023	P.RAMUDU REDDY VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
242	WP(C)/0000446/2023	SURENDRA MAHANTY VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
243	WP(C)/0000447/2023	SHEELAM MOHTA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
244	WP(C)/0000448/2023	PRADYUMNA SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
245	WP(C)/0000449/2023	AISWARIYA BISWAL VS AO, CENTRAL BANK OF INDIA, BBSR	NITYANANDA PANDA VS	// 0 //
246	WP(C)/0000450/2023	SUJATA PRIYADARSINI DEO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
247	WP(C)/0000451/2023	SUJIT KUMAR DEO VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
248	WP(C)/0000452/2023	TAPAN KUMAR TRIPATHY VS AO., CENTRAL BANK OF INDIA, BBSR	NITYANANDA PANDA VS	// 0 //
249	WP(C)/0000453/2023	M/S. MAA SHANTI PADDY PROCESSING PVT. LTD., VS CHIEF MANAGER, ODISHA GRAMYA BANK,	B.S. BIRAJ PRADHAN VS B.S. TUNA SAHU, B.P. DAS, S.K. MISHRA	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0000454/2023	JYOTRIMAYEE DHAR VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY - 2 VS	// 0 //
251	WP(C)/0000455/2023	BRAJENDRA CHANDRA SAHU VS STATE OF ODISHA	KISHORE CHANDRA SATAPATHY VS	// 0 //
252	WP(C)/0000456/2023	M S INFRAENGINEERS PVT. LTD.,CUTTACK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
253	WP(C)/0000457/2023	PURNA CHANDRA BEHERA VS STATE OF ODISHA	DEBA RANJAN MOHAPATRA VS	// 0 //
254	WP(C)/0000458/2023	SASMITA RATH @ TRIPATHY VS SURYA PRASAD TRIPATHY	SWARUP KUMAR PATNAIK VS	// 0 //
255	WP(C)/0000459/2023	SUNDARI MOHANTY VS STATE OF ODISHA	DIGAMBAR SETHI VS	// 0 //
256	WP(C)/0000460/2023	PANCHA @ PANCHANAN THAKUR VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
257	WP(C)/0000461/2023	ANANTA KUMAR NAYAK VS THE REGISTRAR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
258	WP(C)/0000462/2023	PITAMBAR DAS VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
259	WP(C)/0000463/2023	MANARANJAN SAHU VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
260	WP(C)/0000464/2023	BIJAYA KUMAR HOTTA VS ADDL. CHIEF SECY., TO GOVT. OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
261	WP(C)/0000465/2023	RAMESH KUMAR MALLICK	SATYASHIVA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0000466/2023	SILI SETHY	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0000467/2023	MANORANJAN SUNDARAY	TANMAY MISHRA	//
		VS	VS	0
		THE AO, PUNJAB NATIONAL BANK, BBSR		//
264	WP(C)/0000468/2023	SUBHAKANTA DASH	SIDDHESWAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0000469/2023	GOVERNING BODY OF ARATI DAITARY SANKRIT MANDAL, KUNDAKUMAR, CHINDAMANI	KUNDAKUMAR, CHINDAMANI	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0000470/2023	PADMABATI NAYAK	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0000471/2023	BINAY KUMAR DIXIT	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0000472/2023	MINA PATTANAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0000473/2023	M/S. DANDESWAR PHARMACEUTICALS, KODALA	DEBI PRASAD SARANGI	//
		VS	VS	0
		BANK OF INDIA, KHARVEL NAGAR BRANCH, BBSR		//
270	WP(C)/0000474/2023	M/S MIHIR RANJAN DAS	ARUP KUMAR PANDA	//
		VS	VS	0
		CT AND GST OFFICER, ANGUL		//
271	WP(C)/0000475/2023	SUBASH CHANDRA PRADHAN	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, BERHAMPUR		//
272	WP(C)/0000476/2023	BISWANATH MAJHI	LAXMI KANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0000477/2023	STATE OF ODISHA SANKARACHARYA PRADHAN VS	SOUENDRA PATTANAIK VS	// // 0
274	WP(C)/0000478/2023	ODISHA GRAMYA BANK, BBSR DR. NRUSINGHA CHARAN SARANGI VS	RAMAKANTA SARANGI VS	// // 0
275	WP(C)/0000479/2023	STATE OF ODISHA RAJENDRA KUMAR NAYAK VS	SUSHANTA KUMAR JOSHI VS	// // 0
276	WP(C)/0000480/2023	STATE OF ODISHA SK. NIYAMAT ALLI VS	MD. RIAZ VS	// // 0
277	WP(C)/0000481/2023	STATE OF ODISHA RAJANIKANTA DALABEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
278	WP(C)/0000482/2023	STATE OF ODISHA LAXMIKANTA PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
279	WP(C)/0000483/2023	STATE OF ORISSA M/S ORISSA SPINNING MILLS LTD., SUNDARGARH VS	DEBASIS CHHOTRAY VS	// // 0
280	WP(C)/0000484/2023	REGIONAL PROVIDENT FUND COMMNR., EPFO, SUNDARGARH RAMANI KANTA DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
281	WP(C)/0000485/2023	STATE OF ORISSA ANANTA KUMAR ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
282	WP(C)/0000486/2023	STATE OF ORISSA MAA JAGADAMBA WOMEN SELF HELP GROUP, TUNDIA VS	DAVA BRATA SENAPATI VS	// // 0
283	WP(C)/0000487/2023	STATE OF ORISSA MINAKETAN JENA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :06/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0000488/2023	M/S. SOUMYA RANJAN DORA VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
285	WP(C)/0000489/2023	NIRANJAN PATRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	WP(C)/0000490/2023	DURGA PRASAD DAS VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
287	WP(C)/0000491/2023	BHARAT CHANDRA PUHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
288	WP(C)/0000492/2023	NIRUPAMA SWAIN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
289	WP(C)/0000493/2023	BHUPENDRA PATEL VS TPWODL, BURLA	PRASANTA KUMAR SATAPATHY VS	// 0 //
290	WP(C)/0000494/2023	SAUDAMINI GARNAIK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
291	WP(C)/0000495/2023	BIJAYALAXMI NANDA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
292	WP(C)/0000496/2023	SACHINDRA KUMAR PRUSETH VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
293	WP(C)/0000497/2023	SAHABAJ KHAN VS THE INCOME TAX OFFIECR, BHADRAK	DIGANTA DAS VS	// 0 //
294	WP(C)/0000498/2023	SACHINDRA KUMAR PRUSETH VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
295	WP(C)/0000499/2023	SREE METALIKS LTD.	KSHIROD KUMAR SAHOO	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0000500/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL PRIYABRATA SWAIN	PRASANNA KUMAR SAHOO	//
		VS	VS	0
297	WP(C)/0000501/2023	STATE OF ODISHA PRASANT KUMAR BISWAL	PRASANNA KUMAR SAHOO	//
		VS	VS	0
298	WP(C)/0000502/2023	STATE OF ODISHA BASANTI LOHAR	GHANASHYAM NAMTOAR	//
		VS	VS	0
299	WP(C)/0000503/2023	STATE OF ODISHA RASMITA KUMARI PANIGRAHY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
300	WP(C)/0000504/2023	GOVT. OF ODISHA MAA DWARASUNI GRAMYA URNAYAN COMMITTEE	DEEPAK KUMAR PANDA	//
		VS	VS	0
301	WP(C)/0000505/2023	STATE OF ODISHA SIDHANTA MALLIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
302	WP(C)/0000506/2023	GOVT. OF ODISHA RAVENSHAW UNIVERSITY, CUTTACK	SARADA PRASANNA SARANGI	//
		VS	VS	0
303	WP(C)/0000507/2023	MUNMUN MOHANTY RESHMA BEHERA	MANOJ KUMAR NAYAK	//
		VS	VS	0
304	WP(C)/0000508/2023	THE NEW AUSADHALAYA, CUTTACK RAVENSHAW UNIVERSITY, CUTTACK	SARADA PRASANNA SARANGI	//
		VS	VS	0
305	WP(C)/0000509/2023	DR. SANJIB PATTANAIAK BAIKUNTHANATH SAHOO	MANORANJAN MUDULI	//
		VS	VS	0
306	WP(C)/0000510/2023	STATE OF ODISHA RAMA KRISHNA SAHU	HRUDANANDA MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0000511/2023	STATE OF ODISHA GOBINDA CHANDRA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0000512/2023	STATE OF ORISSA SUJIT KUMAR MOHANTY VS	DEBABRATA DAS VS	// // ()
309	WP(C)/0000513/2023	STATE TRANSPORT AUTHORITY, ODISHA GOBINDA CHANDRA NEPAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
310	WP(C)/0000514/2023	STATE OF ORISSA SUDAM CHARAN JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
311	WP(C)/0000515/2023	STATE OF ORISSA SUDHANSU SEKHAR SAHOO VS	ATMAJIT MANMITH DAS VS	// // ()
312	WP(C)/0000516/2023	STATE OF ODISHA NILAMANI SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // ()
313	WP(C)/0000517/2023	STATE OF ORISSA MADHUSUDAN NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
314	WP(C)/0000518/2023	STATE OF ORISSA DILLIP KUMAR CHOUDHURY VS	DILLIP KUMAR PRADHAN VS	// // ()
315	WP(C)/0000519/2023	STATE OF ODISHA DEBARAJ BHOI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
316	WP(C)/0000520/2023	STATE OF ORISSA NAGARDEEP KUMAR DEY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
317	WP(C)/0000521/2023	STATE OF ORISSA CHINTAMANI SAHU VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0000522/2023	NIRANJAN ROUT VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
319	WP(C)/0000523/2023	MOTILAL GHOSI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0000524/2023	RABINDRANATH POLAI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0000525/2023	KABIRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0000526/2023	SHYAM SUNDAR SETHY VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
323	WP(C)/0000527/2023	JAGANNATH POTHAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0000528/2023	TRINATH MEHER VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0000529/2023	KISHOR KUMAR MALLICK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0000530/2023	BALMIKI LAURIA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0000531/2023	TRINATH BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0000532/2023	PRADOSH KUMAR SUTAR VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0000533/2023	NIROD KUMAR MEHER	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0000534/2023	STATE OF ODISHA DURBADALA PADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
331	WP(C)/0000535/2023	STATE OF ORISSA BIRABAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
332	WP(C)/0000536/2023	STATE OF ODISHA BISHWAMBHAR PANI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
333	WP(C)/0000537/2023	STATE OF ORISSA GOURAHARI GIRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
334	WP(C)/0000538/2023	STATE OF ODISHA JHADESWAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
335	WP(C)/0000539/2023	STATE OF ORISSA HRUSHIKESH KHATUA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
336	WP(C)/0000540/2023	STATE OF ODISHA DANIEL NANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
337	WP(C)/0000541/2023	STATE OF ORISSA BANSIDHAR DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
338	WP(C)/0000542/2023	STATE OF ODISHA SANTANU KUMAR JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
339	WP(C)/0000543/2023	STATE OF ORISSA DIGAMBAR GIRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
340	WP(C)/0000544/2023	STATE OF ORISSA PANCHANAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0000545/2023	STATE OF ORISSA BALARAM DAS VS	BIJAYA KUMAR MOHANTY VS	// // ()
342	WP(C)/0000546/2023	STATE OF ODISHA TRAILOKYANATH NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0000547/2023	STATE OF ODISHA SANJUKTA SUBUDHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0000548/2023	STATE OF ORISSA MINATI KHATUA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0000549/2023	STATE OF ORISSA BHUBANESWAR MAHAKUR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0000550/2023	STATE OF ODISHA AJIT KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0000551/2023	STATE OF ODISHA SATYANARAYAN PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0000552/2023	STATE OF ODISHA PRADIP KUMAR PADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0000553/2023	STATE OF ODISHA BRAHMANANDA CHAKRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0000554/2023	STATE OF ODISHA ANUBHAV MOHANTY VS	SASWAT KUMAR ACHARYA VS	// // ()
351	WP(C)/0000555/2023	VARSHA PRIYADARSHINI MAHIMA NAIK VS	ACHYUTANANDA PATTANAIAK VS	// // ()
		CLAIM COMMNR., SUPREME COURT OF INDIA AND MCL., KHURDA		//

ORISSA HIGH COURT**FILING REPORT AS ON :06/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0000241/2023	MUNA SWAIN @ BAJARANG PRASAD SWAIN VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	MARINE PS JATADHARI MUHAN /57 /2022 () //
353	ABLAPL/0000242/2023	AJIT KUMAR PRADHAN @ JULA PRADHAN VS STATE OF ODISHA	PRATAP KESHARI DEO VS	KHANTAPADA /170 /2022 () //
354	ABLAPL/0000243/2023	PRABIRA MALIK VS STATE OF ODISHA	MAHES DAS VS	PATTAMUNDAI /10 /2023 () //
355	ABLAPL/0000244/2023	LIKAN @ JYOTIRANJAN BEHERA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	NARASINGHPUR /257 /2022 () //
356	ABLAPL/0000245/2023	JAHIR JAHANGIR MALLA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	MANCHESWAR P.S. /486 /2022 () //
357	ABLAPL/0000246/2023	RATANMANI MAHALIK @DEEPA MAHALIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BASUDEVPUR /591 /2022 () //
358	ABLAPL/0000247/2023	SACHIN KUMAR NAYAK VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	TELKOI /32 /2019 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000010/2019
359	ABLAPL/0000248/2023	RANJAN KUMAR PATRA VS STATE OF ODISHA	JEETENDRA SAHU VS	K.BALANG /89 /2022 () //
360	ABLAPL/0000249/2023	SUBASH CHANDRA SAMAL VS STATE OF ODISHA	NIRANJAN ROUT VS	DERABIS /196 /2022 () //
361	ABLAPL/0000250/2023	SANJEEV NATH VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL SADAR PS /986 /2022 () //
362	ABLAPL/0000251/2023	LATIKA BARADA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	HINJILI (ASKA) /645 /2022 () //
363	ABLAPL/0000252/2023	SURENDRA SAHOO	ARJEET MISHRA	KHANDAGIRI P.S. /456 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0000253/2023	SUNIL KUMAR MISHRA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0000254/2023	RAKESH RAY	ARIJEET MISHRA	KENDRAPARA SADAR /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0000255/2023	PRAHALLAD DAS	JYOTIRMAYA SAHOO	BALIANTA P.S. /463 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0000256/2023	DHIRENDRA @ DHIRA MAJHI	JAYANTA KUMAR MAJHI	CHANDIPUR /91 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0000257/2023	NAYAN TIBREWAL	PAMI RATH	JHARSUGUDA /714 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0000258/2023	BALAKRISHNA NAYAK	BIJAYA KUMAR RAGADA	ASKA /788 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0000259/2023	K. MENAKA	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /5 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0000260/2023	CHAITANYA JENA	ASIT KUMAR JENA	BHOGRAI /238 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0000261/2023	ANUSAYA BEHERA	JYAKRISHNA MOHAPATRA	CHANDABALI /422 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0000262/2023	KASTURI BEHERA	BYOMAKESH TRIPATHY	KORAPUT TOWN /336 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0000263/2023	PINKA DAS @ RAKESH KUMAR DAS	BIJAYA KUMAR PARIDA	KUJANGA /384 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :06/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0000264/2023	STATE OF ODISHA SASHIKANTA MANSINGH VS	MANAS KUMAR CHAND VS	// KHURDA SADAR /288 /2022 ()
376	ABLAPL/0000265/2023	STATE OF ODISHA BALARAM DAS VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI /852 /2022 ()
377	ABLAPL/0000266/2023	STATE OF ODISHA HRUDANANDA PATRA VS	MANOJ KUMAR MALLICK VS	// GOBINDAPUR /208 /2022 ()
378	ABLAPL/0000267/2023	STATE OF ODISHA HEMANTA KUMAR BHOI VS	SURESH KUMAR JENA VS	// / /0 ()
379	ABLAPL/0000268/2023	STATE OF ODISHA SUJAN KUMAR PAIK VS	PREMRAJ GOUDA VS	// M.V.79 /58 /2022 ()
380	ABLAPL/0000269/2023	STATE OF ODISHA HIMANSU SEKHAR PANIGRAHI VS	KOUSIK ANANDA GURU VS	// SAMBALPUR TOWN /480 /2022 ()
381	ABLAPL/0000270/2023	STATE OF ODISHA HIMANSU SEKHAR PANIGRAHI VS	KOUSIK ANANDA GURU VS	// SAMBALPUR TOWN /460 /2022 ()
382	ABLAPL/0000271/2023	STATE OF ODISHA ANTARYAMI BEHERA VS	JYOTIRMAYA SAHOO VS	// BALIANTA P.S. /454 /2022 ()
383	ABLAPL/0000272/2023	STATE OF ODISHA JAGA @ LAXMIDHAR DAS VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /243 /2022 ()
384	ABLAPL/0000273/2023	STATE OF ODISHA BARENDRA NATH DAS VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /236 /2022 ()
385	ABLAPL/0000274/2023	STATE OF ODISHA PREETI BAI VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// BINIKA /274 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0000275/2023	K.RAVI @ K.RABI KUMAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /3 /2023 () //
387	ABLAPL/0000276/2023	RINKAN KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /337 /2022 () //
388	ABLAPL/0000277/2023	RAMESH KUMAR PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	PATTAPUR (DIGAPAHANDI) /29 /2020 () //
389	ABLAPL/0000278/2023	RINKU @ RINKUNA @ BISWARANJAN SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /47 /2022 () //
390	ABLAPL/0000279/2023	NIRANJAN ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	PIRAHAT P.S /207 /2022 () //
391	ABLAPL/0000280/2023	RAMA KRUSHNA PATRO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /134 /2022 () //
392	ABLAPL/0000281/2023	JAGADISH CHANDRA PANIGRAHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
393	ABLAPL/0000282/2023	BABUA KHILAR VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /411 /2022 () //
394	ABLAPL/0000283/2023	SANKAR PRASAD NAYAK VS STATE OF ODISHA	BHABANI SAMAL VS	KENDRAPARA SADAR /598 /2022 () //
395	ABLAPL/0000284/2023	HARAPRIYA SENAPATI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KUMBHARAPARA /320 /2022 () //
396	ABLAPL/0000285/2023	ASHIKULLA KHAN @ GANDU VS STATE OF ODISHA	ARIJEET MISHRA VS	SUKINDA /279 /2022 () //
397	ABLAPL/0000286/2023	SURESH CHANDRA TRIPATHY	SANGRAM KESHARI ROUT	ANGUL SADAR PS /4 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0000287/2023	PRADEEP PANDA	PRASANT KUMAR BARIK	TIHIDI /341 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0000288/2023	ANTARYAMI BEHERA	JYOTIRMAYA SAHOO	BALIANTA P.S. /475 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0000289/2023	RAHUL KUMAR ROUTRAY	ABHISHEK DASH	TANGI /267 /2022
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :06/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 WPC(OA)/2398/1998	BHARATI PATRO-MP	BAIDHAR SAHOO
2	1/2023 CRLLP/3/2022	SARASWATI SAHOO-MP	SIDDHARTHA SAMAL
3	2/2023 TRPCRL/2/2023	SMITA SAHU-MP	BRUNDABAN ROUT
4	2/2023 JCRLA/42/2018	RILLI DEHURY-MP	ADV
5	3/2023 TRPCRL/3/2023	PRASHANTA KUMAR DASH-MP	RAJJEET ROY
6	5/2023 MATA/219/2022	SUDIPA SATAPATHY-MP	TUSAR KUMAR MISHRA
7	6/2023 MATA/241/2022	SABITA PADHI-MP	SANJAYA KUMAR BEHERA
8	6/2023 CRLMP/31/2023	SIBA PRASAD JENA-MP	ANUP KUMAR MOHAPATRA
9	7/2023 CRLREV/10/2023	SUBRAT KHAMARI-MP	BHABANI SHANKAR DASPARIDA
10	8/2023 CRLREV/11/2023	ARUP SIKDAR-MP	PRASANTA KUMAR NANDA
11	8/2023 RVWPET/1/2023	MAHESWAR BEHERA-MP	AKSHAYA KUMAR SAHOO
12	8/2023 TRP(C)/6/2023	SWAGATIKA MAJHI-MP	BIRENDRA KUMAR PARDHI
13	9/2023 RVWPET/1/2023	MAHESWAR BEHERA-MP	AKSHAYA KUMAR SAHOO
14	9/2023 CRLREV/11/2023	ARUP SIKDAR-MP	PRASANTA KUMAR NANDA
15	9/2023 TRP(C)/7/2023	SHIBANGI CHOUDHURY-MP	BIBHUTI RANJAN MOHANTY
16	10/2023 RVWPET/4/2023	JAYAPRAKASH GOPE-MP	TUSHAR KUMAR MISHRA
17	10/2023 TRP(C)/8/2023	SUMITRA PATHY-MP	DEBASIS PANIGRAHI
18	11/2023 TRP(C)/9/2023	SMITA SAHU-MP	BJRUNDABAN ROUT
19	12/2023 TRP(C)/438/2022	MURALIDHAR SAHU-MP	RITA SINGH
20	13/2023 RSA/495/2018	DR.KRUSHNA SINGHA PADHY-MP	
21	13/2023 TRP(C)/348/2022	SWOPNA RANI GOCHHAYAT-MP	
22	14/2023 RSA/18/2020	NAKULA CH. MOHANTY-MP	D.P.MOHANTY
23	15/2023 RSA/292/2004	CHANDRABHAN AGRAWAL-MP	
24	16/2023 RSA/166/2018	MD.SAHID@SHAHID@SAHID HUSSAIN-MP	M/S.BIBEKANANDA BHUYAN
25	17/2023 FAO/127/2021	M/S. TANTIA CONSTRUCTION LTD.-MP	
26	19/2023	BIRANCHI NARAYAN SAHU-MP	ANAM CHARAN PANDA

27	CMP/1208/2022 20/2023	BUDHI @ BUDHADEV MAHARANA-MP	ABINASH ROUSTRAY
28	CMP/18/2023 21/2023	D.M., M/S. THE ORIENTAL INSURANCE COMPANY LTD.-MP	PRANTOSH KUMAR MOHANTY
29	MACA/15/2023 21/2023	NARAYAN MALLICK-MP	PRASANTA KUMAR SATAPATHY
30	CMP/19/2023 22/2023	AKSHAYA KUMAR PANDA-MP	AKSHAYA KUMAR PANDEY
31	CMP/20/2023 22/2023	AUTHORIZED SIGNATORY, ORIENTAL INSURANCE CO. LTD.-MP	DEBPRADIP MUKHERJEE
32	MACA/935/2019 23/2023	THE MANAGER LEGAL, M/S. ICICI LOMBARD G.I.CO. LTDGMP	DEBPRADIP MUKHERJEE
33	MACA/108/2022 23/2023	SANKAR PRADHAN-MP	HRUDANANDA MOHAPATRA
34	CMP/22/2023 24/2023	MAMATA SAMANTARAY-MP	BIBEKANANDA BHUYAN
35	CMP/23/2023 24/2023	SR. DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	DEBPRADIP MUKHERJEE
36	MACA/29/2022 25/2023	BISHNUPADA PATRA-MP	PRANAB KUMAR DAS
37	CMP/24/2023 25/2023	THE MANAGER LEGAL, M/S. ICICI LOMBARD G.I.CO. LTDGMP	DEBPRADIP MUKHERJEE
38	MACA/108/2022 26/2023	MARSHEL XAXA-MP	BISWAJIT NAYAK
39	CMP/25/2023 27/2023	CHIEF EXECUTIVE, ODISHA RENEWABLE ENERGY DEVELOPMENT AUTHORITY-MP	MOHANTY KUNAL KISHOR
40	WA/386/2019 28/2023	CHIEF EXECUTIVE, ODISHA RENEWABLE ENERGY DEVELOPMENT AUTHORITY-MP	MOHANTY KUNAL KISHOR
41	WA/386/2019 29/2023	CHIEF EXECUTIVE, ODISHA RENEWABLE ENERGY DEVELOPMENT AUTHORITY-MP	MOHANTY KUNAL KISHOR
42	WA/387/2019 30/2023	CHIEF EXECUTIVE, ODISHA RENEWABLE ENERGY DEVELOPMENT AUTHORITY-MP	MOHANTY KUNAL KISHOR
43	WA/387/2019 31/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
44	WA/1781/2022 34/2023	NIRANJAN NAYAK-MP	S.S.RAY (2)
45	BLAPL/10247/2022 35/2023	ASHIRBAD SAHANI-MP	
46	BLAPL/7254/2022 36/2023	RAJESH SWAIN-MP	RAMAKRISHNA NAIK
47	BLAPL/11356/2022 37/2023	BHAGU @ BHAGIA @ BHAGABAN MALLIK-MP	PRASANNA KUMAR MOHANTY
48	BLAPL/13071/2022 38/2023	ANGAD DAS-MP	HIMANSHU BHUSAN DASH
49	BLAPL/10252/2022 39/2023	RAJKISHORE NAYAK-MP	
50	BLAPL/8814/2021 40/2023	MANASA @ MANASI MANDAL-MP	NILAMBAR NAYAK
51	BLAPL/233/2023 41/2023	KANHA SAHU-MP	SURYAKANTA DASH
52	BLAPL/4172/2022 42/2023	USAYA MANDAL-MP	BISWA RANJAN DAS
53	BLAPL/4935/2022 49/2023	BHARAT DIGAL-MP	NIRANJAN LENKA
54	CRLA/23/2023 50/2023	BHARAT DIGAL-MP	NIRANJAN LENKA
55	CRLA/23/2023 51/2023	RAJU @ RAJ KISHORE BHOL-MP	DAYANANDA MOHAPATRA
56	CRLA/142/2020 52/2023	T.JAYAKRUSHNA PATRA-MP	RAMANI KANTA PATTANAIK
57	CRLA/289/2022 53/2023	T.JAYAKRUSHNA PATRA-MP	RAMANI KANTA PATTANAIK
	CRLA/289/2022		

58	54/2023 CRLA/248/2017	DAYANIDHI DIGAL-MP	M/S.DEBI PRASAD DHAL
59	55/2023 CRLA/872/2022	CHAKRA DAMI-MP	BHABANI SHANKAR DASPARIDA
60	56/2023 CRLA/37/2017	DEBRAJ BADI-MP	M/S.AKSHAYA KUMAR SAHOO
61	61/2023 ABLAPL/14638/2022	SK. KURBAN-MP	
62	62/2023 ABLAPL/16667/2022	P. SANTOSH KUMAR SUBUDHI-MP	JYOTIRMAYA SAHOO, S.K.PATTNAIK
63	63/2023 ABLAPL/6281/2022	SUSIL KUMAR MAHAPATRA-MP	
64	64/2023 ABLAPL/15379/2022	PIR MAHAMMAD @ SK. PEER MOHAMMED-MP	
65	65/2023 ABLAPL/14426/2022	SUMITRA PARIDA-MP	
66	66/2023 ABLAPL/16020/2022	SUSANTA KUMAR ROUSTRAY-MP	
67	67/2023 ABLAPL/14895/2021	NILAMBAR CHAND@ CHANDA-MP	
68	68/2023 ABLAPL/7299/2021	SATYANARAYAN DASH-MP	
69	69/2023 ABLAPL/11920/2022	RAKESH KUMAR MALIK-MP	
70	70/2023 CRLMC/3876/2022	SISHIR MANGARAJ-MP	
71	70/2023 ABLAPL/16404/2022	BHARAT PANDA-MP	
72	71/2023 ABLAPL/4632/2022	SUNIL KUMAR SAHU-MP	
73	71/2023 CRLMC/93/2023	JONRASH@JONRESH TURUK-MP	ARIJEET MISHRA
74	72/2023 CRLMC/95/2023	AMARESH KUMAR JAYASWAL-MP	GOKULANANDA MOHAPATRA
75	72/2023 ABLAPL/7542/2022	ASHOK ROUSTRAY @ ROUT-MP	BISWAJIT NAYAK
76	73/2023 CRLMC/96/2023	NIRANJAN MALLICK-MP	AKSHAYA KUMAR PANDEY
77	73/2023 ABLAPL/7543/2022	ASHOK ROUSTRAY @ ROUT-MP	BISWAJIT NAYAK
78	74/2023 CRLMC/267/2022	SUMANTA SHARMA-MP	
79	75/2023 CRLMC/97/2023	FELU@AJAYA BEHERA-MP	MANAS CHAND
80	76/2023 CRLMC/98/2023	ALOK SUBUDHI-MP	RAMAKANTA PRADHAN
81	77/2023 CRLMC/100/2023	BABUL BEHERA @ BABLU BEHERA-MP	BIJAY KUMAR BEHERA
82	78/2023 CRLMC/4181/2022	BISHNUPADA MOHANTY-MP	NISHI KANTA MISHRA
83	79/2023 CRLMC/105/2023	SALAMAN@SALMAN CHINNNAPA-MP	MIHIR SAHOO
84	80/2023 CRLMC/111/2023	HULLASH SAHOO-MP	BIBEKANANDA BHUYAN
85	81/2023 CRLMC/108/2023	KANHU CHARAN SINGH-MP	TUKUNA KUMAR MISHRA
86	82/2023 CRLMC/3900/2022	PRABHAT KUMAR NAIK-MP	
87	83/2023 CRLMC/112/2023	GIRIJA SANKAR MISHRA-MP	LINGARAJ SARANGI
88	221/2023 WP(C)/376/2023	LUCKY COLLEGE OF PHARMACEUTICAL SCIENCES, BBSRAMPATI	KESHARI KHUNTIA
89	222/2023	MEERA AGARWAL-MP	SASWAT KUMAR ACHARYA

90	WP(C)/379/2023 223/2023	ORISSA COLLEGE OF PHARMACEUTICAL SCIENCES, DHENKANAL	HENKANT KESHARI KHUNTIA
91	WP(C)/381/2023 224/2023	SHARAT KUMAR JENA-MP	SHASHI BHUSAN JENA
92	WP(C)/383/2023 225/2023	KAILASH CHANDRA BISWAL-MP	
93	WP(C)/34480/2022 226/2023	DR. PRAMOD KUMAR PAL-MP	KAILASH CHANDRA KANUNGO
94	WP(C)/384/2023 227/2023	SADASHIBA MALIK-MP	SAMEER KUMAR DAS
95	WP(C)/389/2023 228/2023	BAIKUNTHA SWAIN-MP	BIBHU PRASAD MOHANTY
96	WP(C)/390/2023 229/2023	JAGADISH PATNAIK-MP	KRISHNA CHANDRA SAHU
97	WP(C)/393/2023 230/2023	SASMITA DAS-MP	SOUBHAGYA CHANDRA DEV DASH
98	WP(C)/394/2023 231/2023	M/S METRO SPARE PART (INDIA) PVT. LTD., BBSR-MP	BHABANI PRASAD MOHANTY
99	WP(C)/397/2023 232/2023	M/S METRO SPARE PART (INDIA) PVT. LTD., BBSR-MP	BHABANI PRASAD MOHANTY
100	WP(C)/397/2023 233/2023	M/S ENCORE ASSET RECONSTRUCTION COMPANY PVT. LTD.	ANUBH MOHANTY
101	WP(C)/40887/2021 234/2023	M/S ANAND JEWEL HOUSE, GANJAM-MP	SARADA PRASANNA SARANGI
102	WP(C)/404/2023 235/2023	CHIEF EXECUTIVE OFFICER, TPWODL-MP	
103	WP(C)/25191/2022 236/2023	M/S.MAA TARINI ENGINEERING, TALCHER-MP	KAJAL SAHOO
104	WP(C)/35580/2022 237/2023	PRASANTA KUMAR BEZ-MP	SUKANTA KUMAR MISHRA
105	WP(C)/408/2023 238/2023	SUBRAT RANJAN JENA-MP	SURAJ MOHANTY
106	WP(C)/4505/2021 239/2023	M/S SABITA ENTERPRISES, KORAPUT-MP	KAJAL SAHOO
107	WP(C)/421/2023 240/2023	RUDRA NARAYAN MANDAL-MP	NIRANJAN NAYAK
108	WP(C)/430/2023 241/2023	THE MANAGER, CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BBSR-MP	G.P. DOWDA
109	WP(C)/10376/2022 242/2023	PINKEY KUMARI-MP	BUDHADEV ROURAY
110	WP(C)/437/2023 243/2023	SUMITRA @ SUMAN JAIN-MP	AMIT PRASAD BOSE
111	WP(C)/441/2023 244/2023	ASHISH KUMAR BARIK-MP	RAKESH KUMAR DAS
112	WP(C)/444/2023 245/2023	ALOK KUMAR SWAIN-MP	
113	WP(C)/7487/2021 246/2023	AISWARIYA BISWAL-MP	NITYANANDA PANDA
114	WP(C)/449/2023 247/2023	TAPAN KUMAR TRIPATHY-MP	NITYANANDA PANDA
115	WP(C)/452/2023 248/2023	M/S. MAA SHANTI PADDY PROCESSING PVT. LTD.,BBSR-	KRIBIRAJ PRADHAN
116	WP(C)/453/2023 249/2023	JYOTRIMAYEE DHAR-MP	PRASANTA KUMAR MOHANTY
117	WP(C)/454/2023 250/2023	UNION OF INDIA-MP	SANJIB SWAIN, SR. PANEL COUNSEL
118	WP(C)/442/2023 251/2023	SITA NAIK-MP	PITAMBAR ACHARYA
119	WP(C)/25277/2022 252/2023	SASMITA RATH @ TRIPATHY-MP	SWARUP KUMAR PATNAIK
120	WP(C)/458/2023 253/2023	PANCHA @ PANCHANAN THAKUR-MP	JAGABANDHU SAHU
	WP(C)/460/2023		

121	254/2023 WP(C)/462/2023	PITAMBAR DAS-MP	PRAMODA KUMAR MISHRA
122	255/2023 WP(C)/23616/2021	ANSHUMAN SAMANTRAY-MP	TANMAY MISHRA
123	256/2023 WP(C)/30021/2022	PRAFULLA KUMAR PRADHAN-MP	JAJATI KESHARI KHUNTIA
124	257/2023 WP(C)/30379/2022	PRAFULLA KUMAR PRADHAN-MP	JAJATI KESHARI KHUNTIA
125	258/2023 WP(C)/25993/2011	SUSHANTA K. MANDAL-MP	M/S.GAJENDRANATH ROUT
126	259/2023 WP(C)/11455/2014	M/S.KATHURI CEMENT-MP	
127	260/2023 WP(C)/466/2023	SILI SETHY-MP	BISWAMBAR MOHANTY
128	261/2023 WP(C)/467/2023	MANORANJAN SUNDARAY-MP	TANMAY MISHRA
129	262/2023 WP(C)/471/2023	BINAY KUMAR DIXIT-MP	MOHENDRA KUMAR MOHAPATRO
130	263/2023 WP(C)/473/2023	M/S. DANDESWAR PHARMACEUTICALS, KODALA-MP	DEBI PRASAD SARANGI
131	264/2023 WP(C)/474/2023	M/S MIHIR RANJAN DAS-MP	ARUP KUMAR PANDA
132	265/2023 WP(C)/475/2023	SUBASH CHANDRA PRADHAN-MP	PRANAYA KISHORE HARICHANDAN
133	266/2023 WP(C)/476/2023	BISWANATH MAJHI-MP	LAXMI KANTA MOHANTY
134	267/2023 WP(C)/478/2023	DR. NRUSINGHA CHARAN SARANGI-MP	RAMAKANTA SARANGI
135	268/2023 WP(C)/477/2023	SANKARACHARYA PRADHAN-MP	SOUMENDRA PATTANAIAK
136	269/2023 WP(C)/480/2023	SK. NIYAMAT ALLI-MP	MD. RIAZ
137	270/2023 WP(C)/483/2023	M/S ORISSA SPINNING MILLS LTD., SUNDARGARH-MP	DEBASIS CHHOTRAY
138	271/2023 WP(C)/35483/2022	JAGAN SENAPATI-MP	SANTOSH KUMAR SAMANTARAYA
139	272/2023 WP(C)/486/2023	MAA JAGADAMBA WOMEN SELF HELP GROUP, TUNDARA-MP	PABRATA SENAPATI
140	273/2023 WP(C)/493/2023	BHUPENDRA PATEL-MP	PRASANTA KUMAR SATAPATHY
141	274/2023 WP(C)/492/2023	NIRUPAMA SWAIN-MP	KSHIROD KUMAR ROUT
142	275/2023 WP(C)/488/2023	M/S. SOUMYA RANJAN DORA-MP	KSHIROD KUMAR SAHOO
143	276/2023 WP(C)/501/2023	PRASANT KUMAR BISWAL-MP	PRASANNA KUMAR SAHOO
144	277/2023 WP(C)/500/2023	PRIYABRATA SWAIN-MP	PRASANNA KUMAR SAHOO
145	278/2023 WP(C)/35229/2022	MIR MOHAMMED JASIMUDDIN-MP	NITYANANDA BEHURIA
146	279/2023 WP(C)/31072/2022	PRASANTA KUMAR DWIBEDY-MP	
147	280/2023 WP(C)/34568/2022	RAJENDRA NATH NAYAK-MP	GOUTAM KUMAR ACHARYA
148	281/2023 WP(C)/34166/2022	PRAKASH CHANDRA MISHRA-MP	
149	282/2023 WP(C)/502/2023	BASANTI LOHAR-MP	GHANASHYAM NAMTOAR
150	283/2023 WP(C)/503/2023	RASMITA KUMARI PANIGRAHY-MP	PRADEEP KUMAR MAHAPATRA
151	284/2023 WP(C)/505/2023	SIDHANTA MALLIK-MP	PRADEEP KUMAR MAHAPATRA
152	285/2023	MANOJ KUMAR SAHU-MP	MOHENDRA KUMAR MOHAPATRO

153	WP(C)/322/2023 286/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
154	WP(C)/499/2023 287/2023	NIRANJAN ROUT-MP	LALITENDU MISHRA
155	WP(C)/522/2023 288/2023	SHYAM SUNDAR SETHY-MP	LALITENDU MISHRA
156	WP(C)/526/2023 289/2023	monalisa kuar-MP	M/S.S.J.PRADHAN
157	WP(C)/2823/2016 290/2023	ANUBHAV MOHANTY-MP	SASWAT KUMAR ACHARYA
	WP(C)/554/2023		